

**“DRAFT APPLICATION FORM FOR TRANSMISSION LICENSE”**

## **Application Form for Transmission License**

*(This application shall be submitted to the CTU for examination and the CTU shall forward the same to the Commission alongwith their recommendation.)*

### **Details of the Project for which Transmission License has been sought:**

(a) Line Name:

Voltage Class:

Length in Kms.

Circuit (S/C or D/C)

(b) Substation Name:

Voltage Level(s) :

Transformer :

Shunt Reactor :

No. of bays :

### **Particulars about Applicant**

- i) Name of the Applicant :
- ii) Address :
- iii) Name, Designation & Address of the Contact Person :
- iv) Contact Tel. No. :
- v) Fax No. :
- vi) Email/address :
- vii) Place of Incorporation/Registration :
- viii) Year of Incorporation/Registration :
- ix) Following documents are to be enclosed:

- (a) Certificate of registration
- (b) Original Power of Attorney of the signatory to commit the Applicant or its promoter

**Past experience of the applicant**

**(To be filled in by applicant or by each participant separately in case of JVC/ consortium [As applicable])**

- (i) Name & Address of Project(s) :  
developed (Transmission and/or Distribution)
- (ii) Name, Designation & Address of :  
Reference person of Project(s)  
  
Contact Tel. No. :  
  
Fax No. :
- (iii) Project (s) developed :
- (iv) Capacity, Rating & brief description:  
of Project (s) developed
- (v) Name & Address of Client company(s) :  
for whom the Project(s) were  
developed  
  
Name, Designation & Address of :  
Reference person of Client Co (s)  
  
Contact Tel. No. :  
  
Fax No. :
- (vi) Broad scope of the applicant in above :  
Project (s)

(vii) Name & Type of the company in :  
whose name the Project (s)  
have been promoted

(viii) Date of commencement of  
Project (s) construction  
a) Schedule date :  
b) Actual date :

Date of Commissioning  
a) Schedule date :  
b) Actual date :

Date of Commercial Operation  
a) Schedule date :  
b) Actual date :

(ix) Completed Cost of Project(s) :  
Developed (in equivalent  
Indian Rupees – conversion to be done  
at the rate of exchange prevailing at  
the time of equity infusion/loan :  
draw down in foreign currency)

Means of Finance (Brief details) :

Debt (%age) :  
Equity (%age) :

(x) Certificate/documents evidencing all the  
above relevant details from the Owner/  
Client for whom the Project (s)  
were promoted are to be enclosed.

(xi) We hereby certify that we are a Power Utility owning & maintaining  
transmission lines of 220 KV or higher voltage level. Details of all  
the transmission lines & sub-stations of 220 KV or higher voltage  
level owned & maintained by us are given below (As applicable):

Sl. No.	Name of Line	S/C or D/C	Voltage Level	Line length in Kms.	Name of State/ Country where line is located
1.					
2.					
3.					

4.					
<b>Sl. No.</b>	<b>Name of Sub-station</b>	<b>No. of Transformers, Bays, reactors etc.</b>	<b>Voltage Level</b>	<b>MVA or MVAR</b>	<b>Name of State/ Country where sub-station is located</b>
1.					
2.					
3.					
4.					

**Details of Financial Data of Applicant**

**(To be filled in by applicant or by each participant separately in case of JVC/ consortium [As applicable])**

- (i) Net worth (in equivalent Indian Rupees-conversion to be done at the rate of exchange prevailing at the end of each year) for immediate past (5) five financial years. (Specify financial year as applicable)

(DD/MM/YY) to (DD/MM/YY)

	<b>In Home Currency</b>	<b>Exchange rate used</b>	<b>In equivalent Indian Rs.</b>
a) Year 1( ) to ( )	-----	-----	-----
b) Year 2( ) to ( )	-----	-----	-----
c) Year 3( ) to ( )	-----	-----	-----
d) Year 4( ) to ( )	-----	-----	-----
e) Year 5( ) to ( )	-----	-----	-----

- f) Copies of Annual Reports or certified audited results to be enclosed in support of above.

- (ii) Annual Turnover (in equivalent Indian Rupees - conversion to be done at the rate of exchange prevailing at the end of each year) for immediate past (5) five financial years. (Specify financial year as applicable)

(DD/MM/YY) to (DD/MM/YY)

	<b>In Home Currency</b>	<b>Exchange rate used</b>	<b>In equivalent Indian Rs.</b>
a) Year 1( ) to ( )	-----	-----	-----
b) Year 2( ) to ( )	-----	-----	-----
c) Year 3( ) to ( )	-----	-----	-----
d) Year 4( ) to ( )	-----	-----	-----
e) Year 5( ) to ( )	-----	-----	-----

- f) Average of above 5 years =

- g) Copies of Annual Reports or certified audited results to be enclosed in support of above.

(iii) List of documents in support of above:

**Name of document**

- a) \_\_\_\_\_
- b) \_\_\_\_\_
- c) \_\_\_\_\_
- d) \_\_\_\_\_

(iv) (A) Whether Applicant himself shall be financing the said Transmission Line fully on its own balance sheet Yes/No

(B) If, Yes, Proposed Equity from the Applicant/its promoter

- a) Amount (approx.) :
- b) Percentage of total equity (approx.) : \_\_\_\_\_ %

(v) In case the Applicant proposes to tie up with some other Agency then name & address of each such Financing Agency

A) Name, designation & Address of reference person of the other Agency :

B) Contact Tel. No. :  
Fax No.

C) Email/address :

D) Proposed Equity from the other Agency

- a) Amount (approx.) :
- b) Percentage of total equity (approx.) : \_\_\_\_\_ %
- c) Currency in which the equity is proposed :

E) Consent letter of the other Agency to associate with the Applicant for the above to be enclosed.

(vi) Nature of proposed tie-up between Applicant and the other agency.

- (vii) Details of debt proposed for the Project:
- (A) Details of Lenders:
  - (B) Details of Loan packages indicating the loan amount, currency, Term of loan, interest rate, up-front fees, Commitment charges etc.
  - (C) Whether any guarantees are being sought for the loans from any agency.  
( Necessary approvals of Ministry of Finance, GoI will be obtained at an appropriate time and forwarded to CTU/ Commission)
- (viii) Whether Applicant himself shall be executing :  
the scope related to an EPC Contract
- (ix) In case Applicant proposes to employ some :  
EPC contractor or other contractor(s) then  
Name & address of such contractor(s)
- a) Name, designation & address of Reference :  
person of Contractor(s)
  - b) Contact Tel. No. :  
Fax No. :
  - c) E Mail/address :
  - d) Consent letter of contractor(s) to associate with  
the applicant for the above to be enclosed
- (x) Nature of proposed tie-up between applicant :  
and the Contractor(s)
- (xi) Organisational & Managerial Capability of Applicant:
- (Applicant is required to enclose proof of their Organisational & Managerial Capability in form of proposed organisational structure & curricula vitae of various Executing Personnel proposed for this Project.)

(xii) Approach & Methodology:

(Applicant is required to describe Approach & Methodology for establishment of the transmission system as proposed by the applicant.)

(Signature of Applicant)

Dated :                      at

### **RECOMMENDATION OF CTU**

1. Date of submission of Application :
2. Comments on the technical capability of the applicant :
3. Comments on the financial capability of the applicant :
4. Whether recommended for grant of License :                      Yes/No

(Authorised Signatory)  
CTU

Dated:                      at